

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4079
ANSWERED ON:03.08.2009
GRAMIN DAK SEVAKS
Maharaj Shri Satpal;Sharma Shri Jagdish

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has constituted a Committee to examine the wage structure and other service conditions of the Gramin Dak Savaks in the country;
- (b) if so, the details thereof;
- (c) whether the said Committee has submitted its report to the Government;
- (d) if so, the salient features thereof; and
- (e) the time by which it is likely to be implemented?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

- (a) Yes, Sir. Government constituted a One_man Committee with Shri R.S. Nataraja Murti Retired Member of Postal Services Board as Chairman for examining wage structure and other service conditions of Gramin Dak Sevak vide resolution No. 6-1/2007-PE-II dated 23.7.2007.
- (b) The Terms of reference assigned to the Committee inter-alia include:
 - i) To examine the system of extra departmental Post Offices, conditions of employment, wage structure of the Gramin Dak Sevaks and recommend suitable changes considered necessary.
 - ii) To examine the reasonableness of introducing a social security scheme for providing provident fund and retirement benefits to Gramin Dak Sevaks,
 - iii) To examine and suggest any change in the matter of recruitment, minimum qualification for appointment as Gramin Dak Sevaks and conduct & disciplinary rules.
 - iv) To review the facilities provided to the public at different classes of Extra Departmental Post Offices.
 - v) To examine the desirability and need to sanction any interim relief till the time the recommendations of the Committee are made and accepted by the Government.
- (c) The GDS committee submitted the report to the Government on 29-10-2008.
- (d) The salient features of the recommendations are given in the Annexure.
- (e) The Recommendations are under examination. Final decision will be taken after obtaining the approval of the Cabinet.